

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA No.4458/2015
MA No.4082/2015**

**OA No.4459/2015
MA No.4081/2015**

OA No.4466/2015

New Delhi this the 11th day of August, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

**OA No.4458/2015
MA No.4082/2015**

1. Shri Harvinder Kumar Kapila
Aged 50 years
Assistant Sub-Inspector (Enforcement)
Transport Department, GNCTD
S/o Late Shri Som Nath Kapila,
R/o H.No.21, Samrat Gali
Vill. Khajuri Khass
Delhi – 110 094.
2. Shri Rakesh Kumar
Aged 48 years
Assistant Sub-Inspector (Enforcement)
Transport Department, GNCTD
S/o Shri Jai Pal Singh
R/o H.No.C-456, Gali No.20
Bhajanpura, Delhi – 110 053.

... Applicants

(By Advocate:Shri N.Gautam)

VERSUS

1. Govt. of NCT of Delhi
Through its, Principal Secretary cum
Commissioner Transport
Department of Transport
5/9, Under Hill Road, Delhi – 54.
2. Deputy Commissioner (Admn.)
Through its, Principal Secretary cum
Commissioner Transport
Department of Transport
5/9, Under Hill Road, Delhi – 54.

... Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

OA No.4459/2015
MA No.4081/2015

1. Shri Anil Kumar
 Aged 50 years
 Assistant Sub-Inspector (Enforcement)
 Transport Department, GNCTD
 S/o Shri Om Prakash,
 R/o H.No.277, Shahibabad
 Daulatpur, Delhi – 110 042.

2. Shri Subhash Chander
 Aged 49 years
 Assistant Sub-Inspector (Enforcement)
 Transport Department, GNCTD
 S/o Shri Chiranji Lal
 R/o H.No.E-68/4, Gali No.8
 West Azad Nagar, Delhi – 110 051.

... Applicants

(By Advocate:Shri N.Gautam)

VERSUS

1. Govt. of NCT of Delhi
 Through its, Principal Secretary cum
 Commissioner Transport
 Department of Transport
 5/9, Under Hill Road, Delhi – 54.

2. Deputy Commissioner (Admn.)
 Through its, Principal Secretary cum
 Commissioner Transport
 Department of Transport
 5/9, Under Hill Road, Delhi – 54.

... Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

OA No.4466/2015

1. Shri Ramvir Singh
 Aged 54 years
 Assistant Sub-Inspector (Enforcement)
 Transport Department
 Govt. of NCT, Delhi.
 S/o Bholar Singh
 R/o Village Bakkarwala, Post Office
 Mundka New Delhi-110 041.

... Applicant

(By Advocate:Shri N.Gautam)

VERSUS

1. Govt. of NCT of Delhi
 Through its, Principal Secretary cum
 Commissioner Transport

Department of Transport
5/9, Under Hill Road, Delhi – 54.

2. Deputy Commissioner (Admn.)
Through its, Principal Secretary cum
Commissioner Transport
Department of Transport
5/9, Under Hill Road, Delhi – 54. Respondents.

(By Advocate:Shri Vijay Kumar Pandita)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides in all the above three OAs.

2. The applicants are seeking a direction to the respondents to convene a Meeting of the Departmental Committee for promotion from the post of ASI (Enforcement) to the post of Sub-Inspector (Enforcement) as per sanctioned strength of departmental candidates, on seniority cum merit, as enumerated in RRs.

3. The respondents vide their counter categorically stated that the Department is seriously intending to convene DPC for promotion to the post of S.I. and for the said purpose, a tentative seniority list of ASIs has been circulated on 14.03.2016.

4. In the circumstances, the OAs are disposed of, without going into the merits of the case, by directing the respondents to take appropriate steps for convening the DPC for promotion to the post of S.I. (Enforcement), as per rules within four months from the date of receipt of a copy of this order. No costs.

MAs, if any pending, are also disposed of.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)